## DELHI LEGISLATIVE ASSEMBLY REVISED LIST OF BUSINESS

Thursday, 31<sup>st</sup> May, 2012/ Jyestha 10, 1934 (Saka) 2.00 P.M.

- 1. **Question Hour:** Starred Questions as shown in the separate list to be asked and replies given.
- 2. **Special Mention (Rule 280):** Following Members to raise matters under Rule 280:

1. Shri Sumesh Shokeen	6. Shri Naseeb Singh
2. Ch. Surender Kumar	7. Shri Anil Jha
3. Shri Anil Kumar	8. Ch. Bharat Singh
4. Shri O.P Babber	9. Shri Veer Singh Dhingan
5. Shri Jai Kishan	10.Shri Surender Kumar

3. Papers to be laid on the Table:

**Shri Ramakant Goswami, Minister of Industries** to lay the copy of the Annual Report of Delhi State Industrial & Infrastructure Development Corporation Ltd. (DSIIDC) for the financial year 2010-11.

- 4. Introduction of Bills:
  - **Dr. A.K Walia, Minister of Health** to introduce following Bills with the leave of the House:
  - 1. The Delhi Registration of Marriages Bill, 2012 (Bill No. 07 of 2012)
  - 2. The Court Fees (Delhi Amendment) Bill, 2012 (Bill No. 08 of 2012)
  - 3. The Indian Stamp (Delhi Amendment) Bill, 2012 (Bill No. 09 of 2012)
- 5. Consideration & Passing of Bill:

Smt. Shiela Dikshit, Chief Minister to move that "The Indira Gandhi Delhi Technical University for Women Bill, 2012 (Bill No. 05 of 2012)" introduced on 28<sup>th</sup> May, 2012 be taken into consideration. Also to move that the Bill be passed.

6. Discussion on Annual Budget:

Further discussion on Annual Budget for the financial year 2012-13 presented by the Chief Minister on 28<sup>th</sup> May, 2012.

Delhi 31<sup>st</sup> May, 2012 P.N.Mishra